NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 367/(MAH)/2017 CA No.

CORAM:

Present:

SHRI M.K. SHRAWAT

MEMBER (J)

SHRI BHASKARA PANTULA MOHAN

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.09.2017

NAME OF THE PARTIES:

Aruna S Jain

V/s.

Nikom Pharmaceutical Pvt.Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME DESIGNATION SIGNATURE

Nimay Dane Advocate (lamsel)

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Associated

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ORDER T.C.P. No. 367/I&BC/NCLT/MB/MAH/2017

- 1. The Learned Representatives of the Respondent is present.
- 2. For filing Sur-Rejoinder Respondent alleged debtor is seeking time.
- The Learned Representative of the Respondent has stated that the Petitioner has also consented for the next date, hence adjourned to 17.10.2017.
- 4. The next of hearing to be communicated to the other side by the Learned Respondent.

Sd/-

Bhaskara Pantula Mohan Member (Judicial) 25.09.2017

M.K. Shrawat Member (Judicial)

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